

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 284 of 2014 & IA-452 of 2014

Dated : 1st December, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Biomass Energy Developers Association & Ors. Appellant(s)
Versus

Andhra Pradesh Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) Mr. K. Gopal Choudhary

Counsel for the Respondent(s) Mr. K.V. Mohan
Mr. K.V. Balakrishnan for APERC

Mr. A. Subba Rao for R-3 & 4

ORDER

Admit. Registry is directed to issue notice. Dasti service is permitted.

The Appellant requested for a copy of the Study Report which has been relied upon by the State Commission in passing the impugned order. We direct the State Commission to provide a copy to the Appellant as well as to other Respondents by 15.12.2014. Accordingly, IA-452 of 2014 is disposed of. Liberty is granted to the Appellant to raise additional grounds after the receipt of the report.

Post the matter for hearing on **9th January, 2015.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

vt/jps